(b) and (c) The claim under Accidental Death and/or Permanent Disablement shall be payable only if the RuPay Card holder has carried out at least one successful financial or non-financial transaction at a Merchant Establishment or at ATM or Micro ATM or e-commerce transaction, upto 45 days prior to the date of incident resulting into Accidental death/Permanent Disability.

Offshore branches of PSBs

2146. DR. SANJAY SINH: Will the Minister of FINANCE be pleased to state:

(a) the number of branches of Public Sector Banks (PSBs) abroad, country-wise and bank-wise;

(b) whether most of the PSBs, abroad are incurring losses;

(c) if so, the details thereof; and

(d) the measures taken by Government to make these PSBs abroad a profit making entity?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA): (a) Country-wise branches of Public Sector Banks at Overseas Centres as on February 28, 2015 are given in Statement (*See below*).

(b) and (c) As per the information furnished by Reserve Bank of India (RBI) as on December, 2014 certain branches of the Public Sector Banks abroad are incurring losses. The details are as under:

Sl. No.	Bank	Branch abroad
1.	State Bank of India	Paris (France), Kandy (Sri Lanka), Coventry (UK)
2.	Bank of Baroda	Rose Belle (Mauritius), Port Louis (Mauritius), Durban (South Africa), Dubai (UAE)
3.	Bank of India	Grant Cayman off shore Branch, Shenzhen (China)
4.	Canara Bank	Newyork (USA)
5.	Indian Bank	Colombo FCBE (Sri Lanka), Jaffna (Sri Lanka)
6.	Indian Overseas Bank	Seoul (S.Korea), Singapore, Sukhumvit (Thailand)
7.	Syndicate Bank	Kowllon (Hongkong)

(d) The objective of the Government as the majority shareholder of the public sector banks is to ensure their financial soundness. Therefore, the Government has infused about Rs. 61,734 crores as capital in the Public Sector Banks during the period 2008-09 to 2013-14 to enable these banks to maintain the regulatory capital adequacy norms prescribed by RBI, while meeting the credit requirements of the productive sectors of the economy. Since Tier-I capital is augmented by profits, the impact of stress on profits has not been allowed to negatively affect the maintenance of regulatory capital adequacy norms of RBI.

In addition, Government has advised the public sector banks to constitute a Board Level Committee for monitoring of recovery and to increase the pace of recovery and manage non-performing assets.

Statement

Country-wise branches of Indian Banks at Overseas Centres as on February 28, 2015

Public Sector Banks

Name of the Country	State Bank of India	Bank of India	Bank of Baroda	Union Bank of India	Punjab National Bank	Allahabad Bank	Indian Bank	Indian Overseas Bank	UCO Bank	Canara Bank	Syndicate Bank	IDBI Bank	Total
1	2	3	4	5	6	7	8	9	10	11	12	13	14
Afghanistan	-	-	-	-	1	-	-	-	-	-	-	-	1
Australia	1	-	1	-	-	-	-	-	-	-	-	-	2
Bahamas Island (Nassau)	1	-	1	-	-	-	-	-	-	-	-	-	2
Bahrain	2	-	1	-	-	-	-	-	-	1	-	-	4
Bangladesh	6	-	-	-	-	-	-	-	-	-	-	-	6
Belgium	1	1	1	1	-	-	-	-	-	-	-	-	4
Cambodia	-	1	-	-	-	-	-	-	-	-	-	-	1
Cayman Islands	-	1	-	-	-	-	-	-	-	-	-	-	1
Channel Islands	-	1	-	-	-	-	-	-	-	-	-	-	1
China	2	1	1	-	-	-	-	-	-	1	-	-	5
France	1	1	-	-	-	-	-	-	-	-	-	-	2
Fiji Islands	-	-	9	-	-	-	-	-	-	-	-	-	9

1	2	3	4	5	6	7	8	9	10	11	12	13	14
Germany	1	-	-	-	-	-	-	-	-	-	-	-	1
Hong Kong	2	2	2	1	2	1	-	2	2	1	-	-	15
Israel	1	-	-	-	-	-	-	-	-	-	-	-	1
Japan	2	2	-	-	-	-	-	-	-	-	-	-	4
Kenya	-	4	-	-	-	-	-	-	-	-	-	-	4
Maldives Islands	3	-	-	-	-	-	-	-	-	-	-	-	3
Mauritius	-	-	9	-	-	-	-	-	-	-	-	-	9
Qatar	1(QFC)	-	-	-	-	-	-	-	-	-	-	-	1
Saudi Arabia	1	-	-	-	-	-	-	-	-	-	-	-	1
Seychelles	-	-	1	-	-	-	-	-	-	-	-	-	1
Singapore	7	1	1	-	-	-	1	1	2	-	-	-	13
Sri Lanka	4	-	-	-	-	-	3	2	-	-	-	-	9
South Africa	1	1	2	-	-	-	-	-	-	1	-	-	5
South Korea	-	-	-	-	-	-	-	1	-	-	-	-	1
Sultanate of Oman	1	-	4	-	-	-	-	-	-	-	-	-	5
Thailand	-	-	-	-	-	-	-	2	-	-	-	-	2
United Kingdom	10	7	10	-	-	-	-	-	-	2	1	-	30
United State of America	3	2	1	-	-	-	-	-	-	1	-	-	7
United		-	6	-	-	-	-	-	-	-	-	-	6
Arab Emirates	1 (DIFC)	-	1 (DIFC)	1 (DIFC)	1 (DIFC)	-	-	-	-	-	-	1 (DIFC)	5
TOTAL	52	25	51	3	4	1	4	8	4	7	1	1	161

Non-use of patrol boats by Customs

2147. DR. E.M. SUDARSANA NATCHIAPPAN: Will the Minister of FINANCE be pleased to state:

(a) whether the Government is aware that patrol boats of Customs department are lying idle without crew, having invested more than 1000 crores for purchasing new boats for sea customs and consequently unidentified boats of foreigners are daily using